



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat
Srinagar/Jammu
Notification

Srinagar, the 02th September, 2019

SRO 519 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within such area/Jurisdiction as may be assigned to them by J&K Housing board.

| S.No. | Name of Officer | Designation |
|-------|-----------------|---|
| 1. | Ms. Avleen Bali | Collector, J&K Housing Board, Jammu. |
| 2. | Sh. Nisar Ahmed | L/A Naib Tehslidar, J&K Housing Board, Jammu. |

By Order of the Government of Jammu and Kashmir.


Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)93/1-Jammu

Dated :- 02 - 09 - 2019

Copy to the -

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Asstt. Commissioner (Central) with Divisional Commissioner, Jammu. This is with reference to his letter No. Letter No.101/888/III/1513-15 dated 17-07-2019.
4. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


Assistant Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs

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